

ITEM NO.40

REGISTRAR COURT. 2

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Petition(s) for Special Leave to Appeal (C) No(s). 340/2023

RAMMI DEVI & ORS.

Petitioner(s)

VERSUS

BHAGWANDAS & ORS.

Respondent(s)

Date : 01-05-2023 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pramit Saxena, AOR

For Respondent(s)

UPON hearing the counsel through Video Conference, the Court made the following

O R D E R

Despite due service on respondent no.2, there is no appearance.

Two weeks time, is granted to Ld. counsel for the petitioner, to take fresh steps and file fresh particulars, to issue notice to respondent nos.1 and 3.

List again on 21.07.2023.

VIVEK SAXENA
Registrar

pm